GOVERNMENT OF INDIA DEVELOPMENT OF NORTH EASTERN REGION LOK SABHA

UNSTARRED QUESTION NO:3040 ANSWERED ON:16.03.2010 ALLOCATION FOR NORTH EAST Gandhi Smt. Maneka Sanjay

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the allocation made between 1998 and 2006 for the Northeast accumulated in a corpus due to under utilization during the said period; and
- (b) if so, the details thereof along with the reasons for under utilisation of the said funds?

Answer

MINISTER, MINISTRY DEVELOPMENT OF NORTH EASTERN REGION(SHRI BIJOY KRISHNA HANDIQUE)

(a) & (b): All Ministries/Departments of Government of India, except a few specifically exempted ones earmark 10% of their annual budget, less allocation for externally aided schemes and local or event specific schemes / projects for expenditure in the North East Region. Since 1998-99, the unutilized portion of the funds earmarked by the non-exempted Ministries/Departments is surrendered at the close of each financial year in the Non-Lapsable Pool of Resources, which is being maintained on a proforma basis. The broad reasons for under utilisation as reported by the Ministries / Departments are absence of proposals and utilisation of certificates from State Governments. Each year, funds are allocated from this Pool for the Plan Scheme, Non-Lapsable Central Pool of Resources(NLCPR), implemented in the North Eastern States for various developmental projects by the Ministry of Development of North Eastern Region. The allocation under the NLCPR Scheme from the Pool is done based on annual requirements and the absorption capacity of the NE Region and there is no under utilization of funds under this Scheme.